

# CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ELECTRA FINANCIAL SERVICES LIMITED

Registered Office: 201-202, Sagarika Apartment, Opposite Hotel Ramada, Palmgrove, Juhu Tara Road,  
Juhu, Mumbai - 400 049. Tel.: 022 – 3244 6809 / 6802 Fax: 022 – 2610 3019.

This Announcement is with reference to the Public Announcement ("PA") issued on 20th April 2007 by Aryaman Financial Services Limited ("Manager to the Offer") on behalf of Mr. Keshrimal Jain, Mr. Mukesh Jain, Mr. Navin Jain and Mr. Sunil Jain (hereinafter referred as "The Acquirers") and M/s Anurag Agencies, M/s Avani Proteins, M/s Bollywood Collection, M/s Bollywood Health Center, M/s CSM Developers Pvt. Ltd., M/s Mukesh Protins, M/s Navkar Finvest Ltd., M/s Shreedhi Developers Pvt. Ltd., M/s Shree Vrajraj Developers Pvt. Ltd. and M/s Volatile Securities Pvt. Ltd. (hereinafter collectively referred to as "Persons Acting in Concert / PACs") pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations").

| Activity                                                                                              | Original               | Revised                |
|-------------------------------------------------------------------------------------------------------|------------------------|------------------------|
| Public Announcement                                                                                   | 20.04.2007 (Friday)    | 20.04.2007 (Friday)    |
| Specified Date                                                                                        | 14.05.2007 (Monday)    | 14.05.2007 (Monday)    |
| Last date for a Competitive Bid                                                                       | 11.05.2007 (Friday)    | 11.05.2007 (Friday)    |
| Date by which Letter of Offer to be posted to the shareholders                                        | 22.05.2007 (Tuesday)   | 20.06.2007 (Wednesday) |
| Date of Opening of the Offer                                                                          | 06.06.2007 (Wednesday) | 27.06.2007 (Wednesday) |
| Last date for revising the offer price / Number of Share                                              | 14.06.2007 (Thursday)  | 05.07.2007 (Thursday)  |
| Last date for withdrawal of acceptance by the shareholders                                            | 20.06.2007 (Wednesday) | 11.07.2007 (Wednesday) |
| Date of Closure of the Offer                                                                          | 25.06.2007 (Monday)    | 16.07.2007 (Monday)    |
| Date of communicating the rejection / acceptance and payment of consideration for the acquired shares | 10.07.2007 (Tuesday)   | 31.07.2007 (Tuesday)   |



## Aryaman Financial Services Limited

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Contact Person: Mr. Deepak Biyani

Place: Mumbai, Date: 15.06.2007